

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE BENCH, PUNE  
APPEAL No.145/2024(WZ)**

Brijkishore Hargovind Agrawal & Ors.

... Appellants

v/s

Union of India & Ors.

... Respondents

**Affidavit on behalf of Maharashtra Pollution Control Board i.e.  
Respondent No.2**

NOTARIAL REG.

ENTRY NO.

6143

DATE:

15/10/2024

I, R.U. Patil, Aged -Adult, Occupation-Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Nagpur-I, having Office address at Udyog Bhavan , 5th floor , Near Sales Tax Office, Civil Line , Nagpur - 440 00, do hereby state on solemn affirmation as under :-

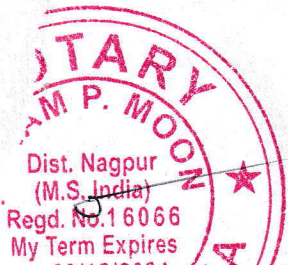
1. I am filing this Affidavit in compliance of the Order dated 24/7/2024 passed by this Hon'ble Tribunal.
2. I say and submit that the Appellant Brijkishor Agrawal has filed the present Appeal before this Hon'ble Tribunal for challenging the Environmental Clearance (EC) dated 05.02.2024 granted by the Respondent No.1-Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India to the Respondent No.3-M/s Adani Power Maharashtra Ltd. for "Gondkhairi Underground Coal Mine" having production capacity of 2.0/3.0 MTPA in the mine area of 862.00 Ha. located in Village- Gondkhairi, Tahsil- Kalmeshwar, Nagpur.



3. I say and submit that MoEF & CC, GoI vide letter dated 13.02.2023 has granted Terms of Reference (TOR) to Respondent No.3-M/s Adani Power Maharashtra Ltd. for Project Gondkhairi Underground Coal Mine of 2.0 MTPA/3.0 MTPA (Normative/Peak) capacity in an area of 862 ha. at Kh. No.9/5, Near Karli Lake, Tal : Kalmeshwar, Dist: Nagpur. Accordingly the Respondent No.3-Project Proponent(PP) vide letter dtd. 16.05.2023 has submitted an Application to the Respondent-Board to conduct Environmental Public Hearing in respect of the above project. The Respondent-Board vide letter dated 24.05.2023 directed the Sub Regional Office of the Respondent Board at Nagpur to conduct Public Hearing in respect of the aforesaid project. A copy of letter 24.05.2023 is annexed herewith as **Annexure- I**.
4. I say and submit that subsequently the Respondent Board at Nagpur vide letter dated 30.05.2023 requested to the District Magistrate, Nagpur to suggest date, time and venue to conduct Public Hearing in respect of the aforesaid project. In response to the said letter, the District Magistrate, Nagpur vide letter dated 07.06.2023 communicated the date, time and venue of the Public Hearing for "Gondkhairi Underground Coal Mine" of the Respondent No.3-Project Proponent. A copy of the letter dated 07.06.2023 is annexed herewith as **Annexure – II**.
5. I say and submit that thereafter the Respondent Board at Nagpur published Notice for Environmental Public Hearing in the Local Marathi News Paper Lokmat & in English National

Newspaper Times of India on 10.06.2023 in respect of the aforesaid project. Copies of the Marathi and English Notices are annexed herewith as an **Annexure – III collectively**.

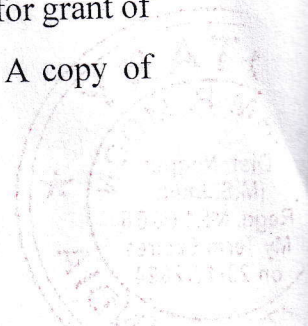
6. I say and submit that in compliance of EIA Notification dated 14.09.2006, a Committee was constituted vide Office Order dated 14.06.2023 comprising the Representative of the Maharashtra Pollution Control Board i.e. Regional Officer-Nagpur, Member and Sub-Regional Officer, MPCB, Nagpur-I, Convenor under the Chairmanship of the District Magistrate, Nagpur or his representative not below the rank of an Additional District Magistrate, Nagpur. A copy of Office order dated 14.06.2023 is annexed herewith as **Annexure-IV**.
7. I say and submit that the Respondent Board at Nagpur had issued letters dated 09.06.2023 to all concerned Local Bodies and Government Authorities to publish the notices of the Environmental Public Hearing in respect of the aforesaid project to be held on 13.07.2023 at 11.00 AM, at project site i.e. Kh. No. 9/5, Near Karli Lake, Village-Karli, Tal. Kalameshwar, Dist. Nagpur to be displayed on their respective websites and copies of the Environment Management Plan (EMP) of Executive summary containing silent features of the project in Marathi & in English languages were made available in various Government Offices as well as Grampanchayat office prior to 30 days of conducting Public Hearing as per the EIA Notification dated 14.09.2006 as amended on 01.12.2009 issued by the Ministry of Environment & Climate Change,



Government of India, New Delhi. A copy of the letter dated 09.06.2023 addressed to the Local Bodies / Govt Authorities is annexed herewith as an **Annexure-V**.

The Respondent Board has displayed the Office Order dated 14.06.2023 and Executive Summary in respect of public hearing on MPCB Web Site of respondent Board.

8. I say and submit that pursuant to the aforesaid Public Notices, the Environmental Public Hearing was conducted under the Chairmanship of the District Magistrate, Nagpur on 13.07.2023 at 11:00 am at Kh. No. 9/5, Near Karli Lake, Village-Karli, Tal. Kalameshwar, Dist. Nagpur.
9. It is further to submit that being a Member Convenor of the Public Hearing, the Respondent-Board at Nagpur has scrupulously followed the procedure of EIA Notification dated 14.09.2006 while conducting the Environmental Public Hearing and after the hearing, the Minutes of public hearing duly signed by the Chairman of the Public Hearing, copy of Office Order, Video DVD and Photographs of public hearing, list of participants, Newspaper Notices for Environmental Public Hearing in English and Marathi and other relevant documents pertains to Public Hearing dated 13.07.2023 were submitted to the Ministry of Environment, Forest & Climate Change, Govt. of India vide letter dated 12.09.2023 for grant of Environmental Clearance to the aforesaid project. A copy of



said letter dated 12.09.2023 is annexed herewith as Annexure -VI.

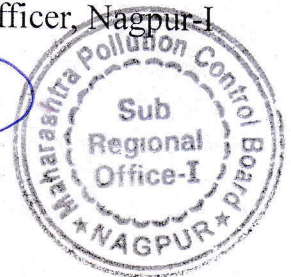
10. Accordingly, the Respondent No.1-Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India has granted Environmental Clearance (EC) dated 05.02.2024 to the Respondent No.3-M/s Adani Power Maharashtra Ltd.

11. Hence this submission.

For and on behalf of the Maharashtra Pollution Control Board,

*R.U. Patil*  
15/10/2024  
(R.U. Patil)

Sub-Regional Officer, Nagpur-I



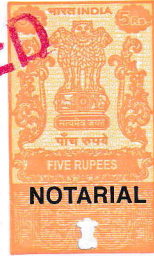
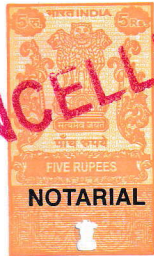
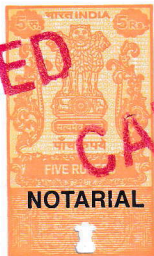
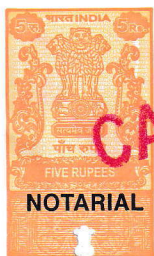
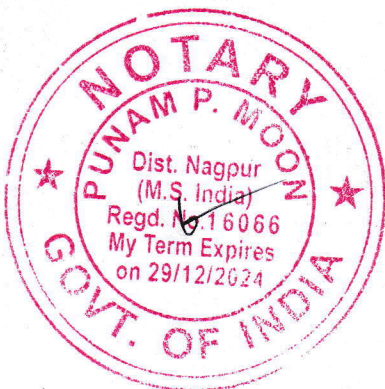
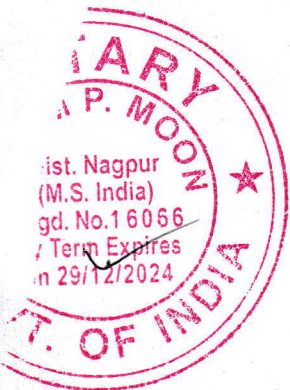
SWORN/SOLEMNLly AFFIRMED BY R.U. Patil

WHO IS PERSONALLY/KNOWN TO ME /IDENTIFIED BY self

BEFORE ME THIS THE 15th DAY OF Oct 2024 AT NAGPUR

*Punam P. Moon*

PUNAM P. MOON  
NOTARY  
NAGPUR DIST. (M.S.) INDIA



**MAHARASHTRA POLLUTION CONTROL BOARD**

Phone No. 24010437 / 24020781  
 Visit us at : <http://mpcb.gov.in>  
 Email : enquiry@mpcb.gov.in



"Your Service is our Duty"

Kalptaru Point 2<sup>nd</sup> floor,  
 Sion Matunga Scheme  
 Road No. 8, Infant of  
 Sion Cercal, Sion (E),  
 Mumbai - 400 022.

No./MPCB/JD(WPC)/ENV-PH/B- 230524-FIS-0109

Date: 24/05/2023

Through e-mail


To,  
 Sub-Regional Officer,  
 Maharashtra Pollution Control Board,  
 Nagpur-1

**Sub:** Environmental Public Hearing in respect of **Proposed** Gondkhari underground coal mine (Kamptee coalfield) of production capacity 2.0 MPTA (Rated Capacity)/3.0 MPTA (Peak Capacity) in the mine lease area of 862.00 Ha. **Proposed by** M/s. Adani Power Maharashtra Limited (APML), Village-Gondkhari, Tashil-Kalmeshwar, Dist- Nagpur. Maharashtra.

Ref: PP letter dtd-16.05.2023, received on 24.05.2023.

With reference to above captioned subject this office is in receipt of proposal from PP letter dtd-16.05.2023, received on 24.05.2023 to conduct Environmental Public hearing for **Proposed** Gondkhari underground coal mine (Kamptee coalfield) of production capacity 2.0 MPTA (Rated Capacity)/3.0 MPTA (Peak Capacity) in the mine lease area of 862.00 Ha. **Proposed by** M/s. Adani Power Maharashtra Limited (APML), Village-Gondkhari, Tashil-Kalmeshwar, Dist- Nagpur. Maharashtra.

In view of the above you are directed to start the Process of Environmental Public hearing after submission of requisite fees, approved TOR from competent Authority and relevant documents as per Notification issued by MoEF, GOI vide letter dt. 14.09.2006 and as amended on 01.12.2009, further your instructed to follow office memorandum issued dtd-09.06.2021 by MoEF & CC. Ensure that executive summary of proposed project is hosted on Board's website before one month of hearing and ensure that Public Notice issued in the Newspaper is to be hosted on Board's website.

  
 Dr. J.B. Sangewar  
 Joint Director (WPC)

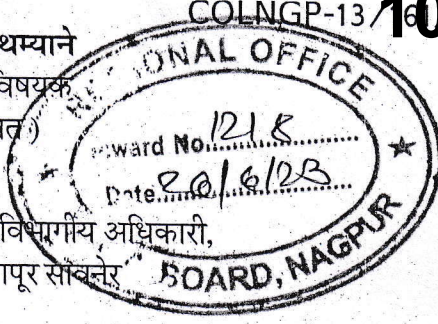
**Copy submitted for information to:**

Member Secretary, Maharashtra Pollution Control Board, Mumbai.

**Copy to**

1. Regional Officer, Maharashtra Pollution Control Board, Nagpur.
2. EIC, M.P.C. Board, Mumbai - for information & display of Executive summary on website.
3. **Proposed by** M/s. Adani Power Maharashtra Limited (APML), Village-Gondkhari, Tashil-Kalmeshwar, Dist- Nagpur. Maharashtra.

तात्काळ/प्राथम्याने  
पर्यावरण विषयक  
सुनावणीबाबत)



क्र.अजदं/गृह/अ.का.-२/लोकसुनावणी/कावि- 15/2023  
जिल्हाधिकारी तथा जिल्हादंडाधिकारी यांचे कार्यालय,  
नागपूर दिनांक : 10/6/2023

प्रति,

उपविभागीय अधिकारी,  
नागपूर सावनेर

**विषय :- Regarding Environmental Public Hearing of M/s. Adani Power Maharashtra Limited (APML), to be conducted for their proposed mine namely Gondkhairi Underground Coal Mine (Kamptee Coalfield), Located At- Vill- Gondkhairi Tahsil-Kalmeshwar, Dist-Nagpur as per EIA Notification, 2006 and amended time to time.**

- संदर्भ :-**
१. उप प्रादेशिक अधिकारी-१, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, नागपूर यांचे पत्र क्र. MPCB/SRON१ /५४५/२०२३ दि. ३०/०५/२०२३
  २. उप प्रादेशिक अधिकारी-१, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, नागपूर यांचे पत्र क्र. O. A. No. ०३ दि. २५/०५/२०२३

उपरोक्त संदर्भिय विषयाच्या अनुषंगाने मेसर्स अदानी पॉवर महाराष्ट्र लिमिटेड (एपीएमएल) च्या ८६२.०० हेक्टर खाणीच्या लीज क्षेत्रात उत्पादन क्षमता २.० एमटीपीए (निर्धारित क्षमता)/ ३.० एमटीपीए (सर्वोच्च क्षमता) गोंडखैरी भूमिगत कोळसा खाण (कामठी कोळसा क्षेत्र) गाव गोंडखैरी, तहसिल कळमेश्वर, जिल्हा नागपूर येथिल पर्यावरण विषयक जाहिर लोकसुनावणी बाबतचा प्रस्ताव महाराष्ट्र प्रदुषण नियंत्रण मंडळाकडे सादर झालेला आहे. सदर प्रस्तावासंबंधी पर्यावरण विषयक सुचना, विचार, टिका, टिप्पणी तसेच आक्षेप नोंदविण्यासाठी जाहिर लोकसुनावणीचे आयोजन करण्यात येत आहे. सदर लोकसुनावणी दिनांक १३/०७/२०२३ रोजी दुपारी ११.०० वाजता प्रकल्प स्थळी गोंडखैरी भूमिगत कोळसा खाण (कामठी कोळसा क्षेत्र) गाव गोंडखैरी, ता. कळमेश्वर, जि. नागपूर घेण्यात येणार आहे.

सदर प्रकल्पाविषयी लोकांना माहिती उपलब्ध करून देणे आवश्यक आहे. त्यासाठी सदर प्रकल्पासंबंधी तसेच पर्यावरण मुल्यांकन अहवालासंबंधी माहिती असलेले कार्यकारी सारांशाची मराठी व इंग्रजीमधील, तसेच पर्यावरण मुल्यांकन अहवालाचा मसुदा व इतर कागदपत्रे सोबत जोडण्यात आले आहे. करिता उपरोक्त लोकसुनावणीची योग्य प्रसिध्दी आपले कार्यालयातर्फे करावी, तसेच परिसरातील नागरिकांना उपरोक्त कागदपत्रे कार्यालयीन वेळेत अभ्यासण्यासाठी उपलब्ध करून द्यावी. लोकसुनावणीच्या दिनांकास प्रकल्प स्थळी आपली तसेच तहसिलदार यांची उपस्थिती अनिर्वाय आहे, याबाबतची नोंद घेण्यात यावी.

तसेच प्रस्तावीत लोकसुनावणीच्या स्थळी कायदा व सुव्यवस्थेच्या अनुषंगाने आपले कार्यक्षेत्रातील पोलिस निरीक्षकांना पोलीस बंदोबस्त पुरविण्याबाबत आवश्यक निर्देश देण्यात यावे.

सहपत्र:- वरिल प्रमाणे.

(विजया बनकर)

अतिरिक्त जिल्हादंडाधिकारी,  
नागपूर.

प्रतिलिपी :- १. उपविभागीय पोलीस अधिकारी, सावनेर यांना माहिती तथा आवश्यक कार्यवाही करीता अग्रेषित.

२. उप प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, उप-प्रादेशिक कार्यालय-१, सिव्हील लाईन, नागपूर यांना माहितीस्तव.

THE TIMES OF INDIA, NAGPUR  
SATURDAY, JUNE 10, 2023



## MAHARASHTRA POLLUTION CONTROL BOARD NOTICE FOR ENVIRONMENTAL PUBLIC HEARING

According to provisions of Ministry of Environment & Forest, Govt. of India Notification dtd. 14.09.2006 and amended Notification 01.12.2009 M/s. Adani Power Maharashtra Limited (APML), have requested Maharashtra Pollution Control Board, to conduct public hearing for their proposed Gondkhari Underground Coal Mine (Kamptee Coalfield), Village-Gondkhari, Tahsil-Kalmeshwar, Dist-Nagpur having mine lease area 862 Ha, peak production capacity 3 MTPA.

All persons including bonafide residents, Environmental groups & local affected persons and others located at the project site can participate in the public hearing physically as well as by way of online.

Views, comments, responses of the public can be filed at the following address in writing from the date of publication of this notice till the date of public hearing.

Maharashtra Pollution Control Board,  
Regional Office / Sub-Regional Office-I, 5th Floor, Udyog Bhawan, Civil Lines, Nagpur, 440001  
Ph. No. 0721-2565308 | Email :- sronagpur1@mpcb.gov.in

Public hearing will be conducted physically at site location as well as through online mode using webex platform and details of meeting number and Password and other details are given below. Oral and written views, responses can also be presented during public hearing to be conducted at

Venue : Kh. NO. 9/5, Near Karli Lake, VIII-Karli, Tal-Kalmeshwar, Dist-Nagpur-440023  
Date of Public Hearing : 13/07/2023  
Time of Public Hearing : 11am  
Meeting ID : 25170747508  
Passcode : 13072023 (13072023 from video systems)  
Zoom Meeting link : <https://mpcb.webex.com/mpcb/j.php?MTID=mdd91f1f585e5d9cea1735c11dd07508d>

Copies of the summary of EIA, executive summary both in English and Marathi and other information/documents are available at the following offices.

- 1) Environment Department, Govt. of Maharashtra, New Administrative Building, 15 Floor, Madam Kama Marg, Mantralaya, Mumbai-32.
- 2) Joint Director (Water Pollution Control), Maharashtra Pollution Control Board, Kalpataru Point, 2nd and 4th Floor, Opp. Cine Planet, Near Sion Circle, Sion (E), Mumbai-400022.
- 3) Ministry of Environment Forest & Climate Change Office, Civil Lines, Nagpur.
- 4) District Collector Office, Civil Lines, Nagpur, Dist-Nagpur.
- 5) Regional Office, M.P.C. Board, 5th Floor, Udyog Bhawan, Civil Lines, Nagpur.
- 6) Sub-Regional Office-I, M.P.C. Board, 5th Floor, Udyog Bhawan, Civil Lines, Nagpur.
- 7) Zilla Parishad Office, Civil Lines, Nagpur.
- 8) District Industries Center, Udyog Bhawan Civil Lines Nagpur.
- 9) Sub Divisional Office, Kalmeshwar, Tal - Kalmeshwar, Dist - Nagpur.
- 10) Tahsildar, Tahsil Office, Kalmeshwar, Tal - Kalmeshwar, Dist - Nagpur.
- 11) Gram Panchayat Peth Kaldongri, Nagpur, Dist - Nagpur.
- 12) Gram Panchayat Wyahad, Panchayat Samiti, Nagpur, Dist - Nagpur.
- 13) Gram Panchayat Surabardi, Panchayat Samiti, Nagpur, Dist - Nagpur.
- 14) Gram Panchayat Dhamna Linga, Panchayat Samiti, Nagpur, Dist - Nagpur.
- 15) Gram Panchayat Dawlameti, Panchayat Samiti, Nagpur, Dist - Nagpur.
- 16) Gram Panchayat Dugdhamna, Panchayat Samiti, Nagpur, Dist - Nagpur.
- 17) Gram Panchayat Sonegaon Nipani, Panchayat Samiti, Nagpur, Dist - Nagpur.
- 18) Gram Panchayat Gondkhari, Kalmeshwar, Dist - Nagpur.
- 19) Gram Panchayat Nimji, Kalmeshwar, Dist - Nagpur.
- 20) Gram Panchayat Lonara, Kalmeshwar, Dist - Nagpur.
- 21) Gram Panchayat Aashitkala, Kalmeshwar, Dist - Nagpur.
- 22) Gram Panchayat Selu, Kalmeshwar, Dist - Nagpur.
- 23) Gram Panchayat Uparwahi, Kalmeshwar, Dist - Nagpur.
- 24) Gram Panchayat Kalambi, Kalmeshwar, Dist - Nagpur.
- 25) Gram Panchayat Sawangi, Kalmeshwar, Dist - Nagpur.
- 26) Gram Panchayat Dahegaon, Kalmeshwar, Dist - Nagpur.
- 27) Gram Panchayat Sahuli, Kalmeshwar, Dist - Nagpur.
- 28) Gram Panchayat Linga, Kalmeshwar, Dist - Nagpur.
- 29) Gram Panchayat Raipur, Hingna, Dist - Nagpur.
- 30) Gram Panchayat Dgedoh (Devi.), Hingna, Dist - Nagpur.
- 31) Gram Panchayat Nigdoh, Hingna, Dist - Nagpur.



## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

### पर्यावरण विषयक जाहीर लोक सुनावणीची सूचना

वने व पर्यावरण सत्रालय, भारत सरकार यांची अधिसूचना दि. 14.09.2006 व सुधारीत अधिसूचना दि. 01.12.2009 अन्वये केसर्स अटली चॉकर महाराष्ट्र लिमिटेड, नागपूर यांच्या गोंडखेरी मूनिगन कॉलेसा रचना (काळोरी गोळसा क्षेत्र), गाव-गोंडखेरी, तालुका-कळमेश्वर जिल्हा-नागपूर यांनी महाराष्ट्र प्रदूषण नियंत्रण मंडळास पर्यावरण विषयक जाहीर लोकसुनावणी घेण्याबाबत अर्ज केला आहे. गोंडखेरी, गाव-गोंडखेरी, तालुका-कळमेश्वर जिल्हा-नागपूर या मूनिगनची उदात्तन क्रमांक 3. शिवाय नरल/वर्ष प्रस्तावित आहे व स्वतःलाचे क्षेत्र ६६२ हेक्टर आहे. सदर प्रस्तावित प्रकल्पाची पर्यावरण विषयक जाहीर लोकसुनावणी आयोजित करण्यात येत आहे. सदर स्वतःलाच्या परिसरामधील रहिवासी, पर्यावरण विषयी कोणत्याही संस्था, सदर प्रकल्पांमुळे अन्वय प्रकारे प्रभावित होणारे रहिवासी, इतर नागरीक यांना सदर प्रकल्प संबंधी विचार, टिका, टिपणी, आक्षेप, तोंडी किंवा लेखी स्वरूपात जाहिरसुनावणी दरम्यान नोंदवित घेतिल. सदर सुनावणीमध्ये प्रत्यक्ष ऑनलाईन पध्तीने व वेबस ऑप्टारे सहभाग घेता येईल. लोकसुनावणीचे ठिकाण, दिनांक व वेळ स्वतःलाच्या मूनिगन कलेसी आहे.

सुनावणीचे ठिकाण :- ख. नं. 9/5, कारली तलावाच्या बाजूला, गाव-कारली, ता. कळमेश्वर, जि. नागपूर-440023.  
सुनावणीची तारीख :- 10/07/2023  
सुनावणीचे वेळ :- 11:00 वाजता  
मिटींग आयडी :- 2517 074 7508  
पासकोड :- 13072023 (13072023 from video systems)  
Zoom Meeting link :- <https://mpcb.webex.com/mpcb/j.php?MTID=md91f1f585e5d9cea1735c11dd07508d>

सदर प्रकल्पाबाबत लेखी स्वरूपात विचार, टिका, आक्षेप, टिपणी या जाहीरत प्रसिद्ध झाल्याबाबत जाहिरसुनावणीच्या तारखे पूर्वी स्वतःला पत्रावर विचार-मेलद्वारे पाठविण्यात याव्यात.

महाराष्ट्र प्रदूषण नियंत्रण मंडळ,  
प्रदेशिक कार्यालय / उप-प्रदेशिक कार्यालय-1  
5, वा माळा, उद्योग भवन, सिव्हिल लाईन्स, नागपूर 440001.  
फोन नं. : 0721-2565308 | ई मेल :- [sionagpur1@mpcb.gov.in](mailto:sionagpur1@mpcb.gov.in)

सदर प्रकल्पाविषयी व पर्यावरण सुव्यवस्था अहवालाच्या सारांशाची माहिती असलेले वसावेज (इंग्रजी व मराठी मध्ये) खालील कार्यालयांमध्ये उपलब्ध आहेत. संबंधित व्यक्ती खालील कार्यालया मध्ये सदर कागदपत्रे कार्यालयीन वेळेत अर्थासुद्धकरीत.

1. पर्यावरण विभाग, मंत्री प्रशासन भवन, 15 वा मजला, सादाम कामा मार्ग, मंत्रालय, मुंबई-32.
2. सह-संचालक (जल प्रदूषण नियंत्रण), महाराष्ट्र प्रदूषण नियंत्रण मंडळ, कापतर पाईट, 2 वा व 4 था माळा, सिनेफ्लोरेट सिनेमा समोर, सायन सर्कल जवळ (पु) मुंबई-400022.
3. जिल्हाधिकारी कार्यालय, सिव्हिल लाईन्स, जि. नागपूर
4. वने, पर्यावरण व वातावरण रक्षण, कार्यालय, सिव्हिल लाईन्स, नागपूर
5. प्रादेशिक कार्यालय, म.प्र. नि. मंडळ, 5 वा माळा, उद्योग भवन, सिव्हिल लाईन्स, नागपूर.
6. उप-प्रदेशिक कार्यालय-1, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, 5 वा माळा, उद्योग भवन, सिव्हिल लाईन्स, नागपूर
7. जिल्हा परिषद, सिव्हिल लाईन्स, नागपूर, जि. नागपूर
8. जिल्हा उद्योग केंद्र, उद्योग भवन, सिव्हिल लाईन्स, नागपूर, जि. नागपूर
9. उप-विभागीय अधिकारी, कळमेश्वर, ता. कळमेश्वर, जि. नागपूर
10. राहिसिद्धार कार्यालय, राहिसिद्धार कार्यालय, कळमेश्वर, ता. कळमेश्वर, जि. नागपूर
11. ग्रामपंचायत पंच कालडीगरी, पंचायत समिती, नागपूर, जिल्हा-नागपूर
12. ग्रामपंचायत व्यास, पंचायत समिती, नागपूर, जिल्हा-नागपूर
13. ग्रामपंचायत सुराहरी, पंचायत समिती, नागपूर, जिल्हा-नागपूर
14. ग्रामपंचायत पाखणा लिंग, पंचायत समिती, नागपूर, जिल्हा-नागपूर
15. ग्रामपंचायत वदलामेठी, पंचायत समिती, नागपूर, जिल्हा-नागपूर
16. ग्रामपंचायत दूधामण, पंचायत समिती, नागपूर, जिल्हा-नागपूर
17. ग्रामपंचायत सानेगाव निवाणी, पंचायत समिती, नागपूर, जिल्हा-नागपूर
18. ग्रामपंचायत गोंडखेरी, कळमेश्वर, जिल्हा-नागपूर
19. ग्रामपंचायत मिनाजी, कळमेश्वर, जिल्हा-नागपूर
20. ग्रामपंचायत लोणास, कळमेश्वर, जिल्हा-नागपूर
21. ग्रामपंचायत आटकला, कळमेश्वर, जिल्हा-नागपूर
22. ग्रामपंचायत मोरु, कळमेश्वर, जिल्हा-नागपूर
23. ग्रामपंचायत उपरवाही, कळमेश्वर, जिल्हा-नागपूर
24. ग्रामपंचायत कळबी, कळमेश्वर, जिल्हा-नागपूर
25. ग्रामपंचायत सावगी, कळमेश्वर, जिल्हा-नागपूर
26. ग्रामपंचायत दशगाव, कळमेश्वर, जिल्हा-नागपूर
27. ग्रामपंचायत साहूनी, कळमेश्वर, जिल्हा-नागपूर
28. ग्रामपंचायत लिंगा, कळमेश्वर, जिल्हा-नागपूर
29. ग्रामपंचायत हायपुर, हिंगणा, जिल्हा-नागपूर
30. ग्रामपंचायत डिगडोह (वेदी), हिंगणा, जिल्हा-नागपूर
31. ग्रामपंचायत मिलाडीह, हिंगणा, जिल्हा-नागपूर
32. ग्रामपंचायत नागलवाडी, हिंगणा, जिल्हा-नागपूर
33. ग्रामपंचायत खैरी पळ्हाडे, हिंगणा, जिल्हा-नागपूर
34. ग्रामपंचायत वडधामना, हिंगणा, जिल्हा-नागपूर

# लोकमत

नागपूर, रविवार, दि. ११ जून २०२३

	<b>महाराष्ट्र प्रदूषण नियंत्रण मंडळ, नागपूर</b>	<b>शुध्दीपत्रक</b>
<b>पर्यावरण विषयक जातिवृत्त/समावेष/सूचना</b>		
<p>या कार्यालयाने मेसर्स अदानी पॉवर महाराष्ट्र लिमिटेड, नागपूर यांच्या गांडखोरी भूखेपत कोळसा खाण (फारमो कोळसा क्षेत्र), ता. ककनेश्वर जिल्हा - नागपूर यांच्या लोकसुनावणी सूचनेची जाहिरात दि. 10/06/2023 रोजी दैनिक लोकमत, नागपूर येथे प्रकाशित केली. त्यामध्ये नोकसुनावणीची तारीख त्मीने दि. 07/07/2023 अर्दी जाहिरात आली. तरी सर्व संबंधितानी लोकसुनावणीची तारीख 10/07/2023 अर्दी वाघांनी कृपया याची नोंद घ्यावी.</p>		
<p>स्वा/ उप-प्रादेशिक अधिकारी, म. प्र. जि. मंडळ, नागपूर तथा सल्लागक, पर्यावरण विषयक नोकसुनावणी</p>		

## MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 24010437/24020781  
/24037124/24035273  
Fax : 24044532/24024068/24023516  
Email : jdwater@mpcb.gov.in  
Visit At : http://mpcb.gov.in



Kalpataru Point, 3rd & 4th floor,  
Sion- Matunga Scheme Road No. 8,  
Opp. Cine Planet Cinema,  
Near Sion Circle, Sion (E),  
Mumbai - 400022.

"Your Service is our Duty"

No. BO/JD (WPC)/PH/B- 230 GIU-FIS-0145

Date: 14 / 06/2023

OFFICE ORDER NO. E- 40 OF 2023

Ref: Office Memorandum issued by MoEF & CC vide No F. No. 22-25/2020.IA.III  
dtd 09.06.2021.


In compliance of Notification S. O. 1533 dt. 14/09/2006 and amended Notification S.O. 3067 (E) dt. 01/12/2009 of Ministry of Environment and Forests, Government of India, the Public Hearing Panel in respect of **Proposed Gondkhari Underground Coal Mine (Kamptee Coalfield), Village-Gondkhari, Tahsil-Kalmeshwar, Dist-Nagpur. Proposed by M/s. Adani Power Maharashtra Limited (APML), Tahsil-Kalmeshwar, Dist-Nagpur, Is as below;**

- |    |   |                 |
|----|---|-----------------|
| 1) | <b>District Magistrate, Nagpur</b><br>Or his representative not below the<br>Rank of an <b>Additional District Magistrate</b> | <b>Chairman</b> |
| 2) | <b>Representative of Maharashtra Pollution Control Board</b><br><b>Regional Officer, M.P C. Board, Nagpur</b>                 | <b>Member</b>   |
| 3) | <b>Sub Regional Officer, M. P. C. Board, Nagpur-I</b><br><b>Will work as:</b>   | <b>Convener</b> |

The public hearing is proposed on **13.07.2023, Time- 11.00 A.M** The Public hearing shall be conducted in compliance with the Office Memorandum issued on 09.06.2021 by MoEF&CC which should be followed strictly during public hearing.

The Members are requested to make it convenient to attend the Public Hearing scheduled on **dtd. 13.07.2023, Time-11.00 A.M, at Kh.No.9/5, Near Karli Lake, Vill-Karli, Tal-Kalmeshwar, Dist-Nagpur. Positively.**

This office order issued with approval of Hon'ble Member Secretary

  
(Dr. J.B. Sangewar)  
Joint Director (WPC)

**Copy submitted for Information to:**

- 1) The Principal Secretary, Environment Department, Govt. of Maharashtra, Mantralaya, Mumbai- 400 032.
- 2) The Chairman M. P. C. Board, Mumbai.

**Copy for Information to:**

District Collector, Nagpur.

**Copy for Information & necessary action to:**

- 1) Regional Officer, M. P. C. Board, Nagpur. He is directed to bring the OM to notice of District Magistrate.
- 2) Sub Regional Officer, M. P. C. Board, Nagpur-I, - He is instructed to ensure that the copies are served to all concerned.
- 3) EIC, M. P. C. Board, Mumbai - For information & display on website. - Soft copy of Executive Summary sent to EIC section.

**Copy to project proponent:**

M/s. Adani Power Maharashtra Limited (APML) Tahsil-Kalmeshwar, Dist-Nagpur

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

फोन. २५६०१३९  
फॅक्स नं. २५६०८५१

उप-प्रादेशिक कार्यालय-१,  
५ वा माळा, उद्योग भवन,  
सिव्हिल लाईन्स, नागपूर.  
दिनांक ०९/९/२०२२

जा.क्र. मप्रनि/उप्राकाना-१/९०२/२०२३

प्रति,

१. पर्यावरण विभाग, नवीन प्रशासन भवन, १५ वा मजला, मादाम कामा मार्ग, मंत्रालय, मुंबई-३२.
२. सह-संचालक (जल प्रदूषण नियंत्रण), महाराष्ट्र प्रदूषण नियंत्रण मंडळ, कल्पतरु पाईट, २ रा व ४ था माळा, सिनेप्लानेट सिनेमा समोर, सायन सर्कल जवळ (पु) मुंबई-४०००२२.
३. जिल्हाधिकारी कार्यालय, सिव्हिल लाईन्स, जि.नागपूर.
४. वने, पर्यावरण व वातावरणीय बदल, कार्यालय, सिव्हिल लाईन, नागपूर.
५. प्रादेशिक कार्यालय, म.प्र.नि.मंडळ, ५ वा माळा, उद्योग भवन, सिव्हिल लाईन्स, नागपूर.
६. उप-प्रादेशिक कार्यालय-१, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, ५ वा माळा, उद्योग भवन, सिव्हिल लाईन्स, नागपूर.
७. जिल्हा परिषद, सिव्हिल लाईन्स, नागपूर, जि. नागपूर.
८. जिल्हा उद्योग केंद्र, उद्योग भवन, सिव्हिल लाईन्स, नागपूर, जि. नागपूर.
९. उप-विभागीय अधिकारी, कळमेश्वर, ता. कळमेश्वर, जि. नागपूर. **नागपूर (आ.)**
१०. तहसिलदार कार्यालय, तहसिल कार्यालय, कळमेश्वर, ता. कळमेश्वर, जि.नागपूर. **हिंगणा / नागपूर (आ.)**
११. ग्रामपंचायत पेठ कालडोंगरी, पंचायत समिती, नागपूर, जिल्हा - नागपूर.
१२. ग्रामपंचायत व्याहाड, पंचायत समिती, नागपूर, जिल्हा - नागपूर.
१३. ग्रामपंचायत सुराबडी, पंचायत समिती, नागपूर, जिल्हा - नागपूर.
१४. ग्रामपंचायत धामणा लिंगा, पंचायत समिती, नागपूर, जिल्हा - नागपूर.
१५. ग्रामपंचायत दवलामेटी, पंचायत समिती, नागपूर, जिल्हा - नागपूर.
१६. ग्रामपंचायत द्रुगधामणा, पंचायत समिती, नागपूर, जिल्हा - नागपूर.
१७. ग्रामपंचायत सोनेगाव निपाणी, पंचायत समिती, नागपूर, जिल्हा - नागपूर.
१८. ग्रामपंचायत गोंडखैरी, कळमेश्वर, जिल्हा - नागपूर.
१९. ग्रामपंचायत निमजी, कळमेश्वर, जिल्हा-नागपूर.
२०. ग्रामपंचायत लोणारा, कळमेश्वर, जिल्हा-नागपूर.
२१. ग्रामपंचायत आष्टिकला, कळमेश्वर, जिल्हा-नागपूर.
२२. ग्रामपंचायत सेलु, कळमेश्वर, जिल्हा-नागपूर.
२३. ग्रामपंचायत उपरवाही, कळमेश्वर, जिल्हा-नागपूर.
२४. ग्रामपंचायत कळंबी, कळमेश्वर, जिल्हा-नागपूर.
२५. ग्रामपंचायत सावंगी, कळमेश्वर, जिल्हा-नागपूर.
२६. ग्रामपंचायत दहेगांव, कळमेश्वर, जिल्हा-नागपूर.
२७. ग्रामपंचायत साहुली, कळमेश्वर, जिल्हा-नागपूर.
२८. ग्रामपंचायत लिंगा, कळमेश्वर, जिल्हा-नागपूर.
२९. ग्रामपंचायत रायपूर, हिंगणा, जिल्हा-नागपूर.
३०. ग्रामपंचायत डिगडोह (देवी), हिंगणा, जिल्हा-नागपूर.
३१. ग्रामपंचायत निलडोह, हिंगणा, जिल्हा-नागपूर.
३२. ग्रामपंचायत नागलवाडी, हिंगणा, जिल्हा-नागपूर.
३३. ग्रामपंचायत खैरी पत्रासे, हिंगणा, जिल्हा-नागपूर.
३४. ग्रामपंचायत वडधामना, हिंगणा, जिल्हा-नागपूर.

महोदय,

मेसर्स अदानी पॉवर महाराष्ट्र लिमिटेड, नागपुर यांच्या गोंडखेरी भूमिगत कोळसा खाण, (कामठी कोळसा क्षेत्र), गाव-गोंडखेरी, तालुका-कळमेश्वर जिल्हा —नागपुर, यांनी महाराष्ट्र प्रदुषण नियंत्रण मंडळास पर्यावरण विषयक जाहीर लोकसुनावणी घेण्याबाबत अर्ज केला आहे. या खदानीची उत्पादन क्षमता ३ मिलीयन टन/वर्ष प्रस्तावित आहे व खदानीचे क्षेत्र ८६२ हेक्टर आहे. सदर प्रस्तावित प्रकल्पाची पर्यावरण विषयक जाहीर लोक सुनावणी आयोजित करण्यात येत आहे. पर्यावरण विभागाच्या अधिसूचने दि. १४/०९/२००६ नुसार सदर प्रकल्पाबाबतची माहिती पुस्तकं जनतेच्या अवलोकनार्थ जाहीर लोकसुनावणीच्या दिनांकापर्यंत उपलब्ध करावी लागतात. त्याप्रमाणे सदर प्रकल्पाबाबतचे दस्तावेज ज्यामध्ये EIA, कार्यकारी सारांश इंग्रजी व मराठी या पत्रासोबत पुरविण्यात येत आहे. आपणास विनंती आहे की, सदर दस्तावेज इच्छुक व्यक्तीस उपलब्ध करण्याची व या बाबत सुचना फलक दर्शनी भागात लावण्याची व्यवस्था करावी. तसेच सदर प्रकल्पाच्या जाहीर लोकसुनावणीबाबत आपल्या कार्यालयीन स्तरावर आवश्यक तो प्रचार व प्रसार करावा.

सदर पर्यावरण विषयक जाहीर लोकसुनावणी मा. जिल्हाधिकारी, नागपुर यांचे अध्यक्षतेखाली दि. १३/०७/२०२३ रोजी दुपारी —११:०० वाजता सुनावणीचे ठिकाण :- ख. न. ९/५ कारली तलावाच्या बाजूला, गाव. कारली, ता. कळमेश्वर, जि. नागपुर-४४००२३ येथे आयोजित करण्यात आली आहे. ऑनलाईन लिंक तपशिल खालीलप्रमाणे आहे :-

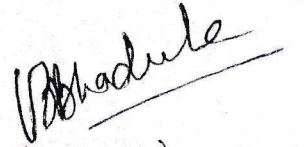
मिटींग आयडी :- 2517 074 7508

पासवर्ड :- 13072023 (13072023 from video systems)

Zoom Meeting link:

<https://mpcb.webex.com/mpcb/j.php?MTID=mdd91f1f585e5d9cea1735c11dd07508d>

- सहपत्र : १) EIA/EMP Report २) Executive summary English  
३) Executive summary Marathi 4) C.D  
5) वर्तमान पत्र जाहीरातीची प्रत.



(उ. भ. भादुले)

उप-प्रादेशिक अधिकारी,  
म.प्र.नि. मंडळ, नागपुर-१

प्रत सविनय सादर :- प्रादेशिक अधिकारी, म. प्र. नि. मंडळ, नागपुर — माहितीसाठी सादर.

## MAHARASHTRA POLLUTION CONTROL BOARD

Phone No. 24010437 / 24020781  
 Visit us at : <http://mpcb.gov.in>  
 Email : [jdwaterdivision@mpcb.gov.in](mailto:jdwaterdivision@mpcb.gov.in)



Kalptaru Point 2<sup>nd</sup> floor,  
 Sion Matunga Scheme Road  
 No. 8, Infant of Sion Cercal,  
 Sion (E), Mumbai - 400 022.

"Your Service is our Duty"

No./MPCB/JD(WPC)/ENV/PH/B- 230912-FTS-0060  
 /09/2023

Date: 12.09.2023.

To,  
 Ministry of Environment,  
 Forests & Climate Change Indra Paryavaran Bhavan,  
 Jor Bagh Road, New Delhi-110 003.

Sub: Environmental Clearance - Proceedings of Public Hearing in respect of  
 Proposed Gondkhari Underground Coal Mine (Kamptee Coalfield), Village-  
 Gondkhari, Tahsil-Kalmeshwar, Dist-Nagpur. Proposed by M/s. Adani Power  
 Maharashtra Limited (APML), Tahsil-Kalmeshwar, Dist-Nagpur, Maharashtra.

Ref: Sub-Regional Nagpur-I letter dtd-22.08.2023 received on 08.09.2023.

Sir,

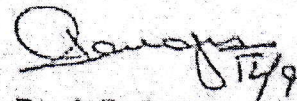
The Public Hearing for the Proposed Gondkhari Underground Coal Mine (Kamptee Coalfield), Village-Gondkhari, Tahsil-Kalmeshwar, Dist-Nagpur. Proposed by M/s. Adani Power Maharashtra Limited (APML), Tahsil-Kalmeshwar, Dist-Nagpur, Maharashtra.

Environmental public hearing extended on dtd. 13.07.2023, Time-11.00 A.M, at  
 Kh.No.9/5, Near Karli Lake, Vill-Karli, Tal-Kalmeshwar, Dist-Nagpur, Maharashtra.  
 The minutes of the public hearing approved and duly signed by the Public hearing panel along  
 with the proceedings are enclosed

- Minutes of public hearing duly signed by the Chairman of public hearing panel in (English & Marathi)
- Copy of Office Order
- Video DVD and Photograph of Public Hearing.
- List of participants.
- Newspaper Notices for Environmental Public Hearing in English & Marathi.

This is submitted for further necessary action please.

Yours Sincerely,



Dr. J. B. Sangewar  
 Joint Director (WPC)

Encl: As above

Copy submitted for Information to:

The Member Secretary, MPCB, Mumbai.

Copy for information & necessary action to:

- 1) The Regional Officer, MPCB, Nagpur.
- 2) The Sub Regional Office, MPCB, Nagpur-I.
- 3) EIC, M.P. C. Board, Mumbai - For information & display of Minutes on website.

Copy to the applicant of the project:

M/s. Adani Power Maharashtra Limited (APML), Tahsil-Kalmeshwar, Dist-Nagpur,  
 Maharashtra.